"वडार" जाति को अनुसूचित जातियों के लाभ

5055. **डा० बापू कालदाते :** क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या 'वडार' जाति को अनुसूचित जातियों को मिलने वाले लाभों से वंचित रखा जा रहा है ;

(ख) क्या सरकार को इस बारे में कोई अभ्यावेदन मिले हैं ; और

(ग) इस पिछड़ी जाति के बारे में सरकार की नीति क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) संविधान के अनुच्छेद 241 के अधीन राष्ट्रपति के आदेशों में 'वडार' जाति को एक अनुसूचित जाति के रूप में स्पष्ट नहीं किया गया है। अतः अनुसूचित जातियों को मिलने वाले लाभों के लिए यह पात्र नहीं है।

(ख) तथा (ग) सरकार को अभ्यावेदन प्राप्त हुए हैं कि "वडार" समुदाय को कर्नाटक, महाराष्ट्र और तमिलनाडू में अनुसूचित जाति/जनजाति के रूप में माना जाय ।

महाराष्ट्र और तमिलनाडु में यह समुदाय अनुसूचित जातियों जन-जातियों की सूची में शामिल होने के मानदण्डों को पूरा नहीं करती। कर्नाटक से प्राप्त अभ्यावेदनों में "वडार" को भोवी अनुसूचित जाति के समान समझने का प्रस्ताव है । किन्तु इस प्रस्ताव पर तब ही विचार किया जा सकता है जब अनुसूचित जातियों तथा अनुसूचित जन जातियों की सूचियों में व्यापक संशोधन करने के लिए कोई विधान बनाने का कार्य हाथ में लिया जाए ।

Development of tribal people in Nilgiri Hills area in Tamil Nadu

5056. SHRI P. S. RAMALINGAM: Will the Minister of PLANNING be pleased to state:

(a) steps taken so far for development of the tribal people in Nilgiri Hills area in Tamil Nadu;

(b) the investments made by the Central and State Governments and the concrete achievements so far; and

(c) particulars of any new plans proposed for development of the area including the expenditure contemplated and the time-schedule of the project?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The tribal population of Nilgiris benefit from the State Plan and Centrally sponsored schemes for tribal welfare and development as well as from the general development programmes undertaken in the area.

(b) and (c). The outlays in the State Plan are provided scheme/sectorwise. It is not, therefore, possible to relate the outlays and the achievements separately in respect of the tribal population of this Area.

In addition to the State Plan, there is a Nilgiri Hill sub-plan. Special Central assistance during the Fifth Plan under this is Rs. 7 crores while the flow from the State's general plan is Rs. 7.5 crores. The tribal population benefits from this special development plan also. The special Central assistance to the Hill sub-plan includes a provision of Rs. 22.41 lakhs for the economic development and rehabilitation of 250 families of the Toda Tribe. The programme was started in 1975-76. The expenditure incurred upto 1976-77 is Rs. 7.52 lakhs.